



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
BEFORE
HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE
&
HON'BLE SHRI JUSTICE VINAY SARAF
ON THE 19th OF DECEMBER, 2025

WRIT APPEAL No. 3186 of 2025

BHAIYALAL VISHWAKARMA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Akash Vishwakarma - Advocate for appellant.

Shri S.S. Chouhan - Government Advocate for respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the appellant seeks leave of this Court to withdraw the appeal. Accordingly, the appeal is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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